

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-520

IB-2039/ND/2019,
IA/4387/2021, IA/238/2022

IN THE MATTER OF:

Suraksha Asset Reconstruction Ltd.

Vs.

M/s Noida Medicare Centre Ltd.

....Applicant

.....Respondent

SECTION

U/s 7 of IBC

Order delivered on 27.09.2022

CORAM:

SHRI P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the R-5

For the RP

:

: Adv Ajay Garg in I.A 4387/2021

: Sanju Kumar, Adv

ORDER

Due to paucity of time, list the matter on **18.10.2022.**

Md Saddam


for (Court Officer)